

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 141 (ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018**

**NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhikar Hotels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner(s):	Counsel for the Petitioner		
--	------------------------	----------------------------	--	--

	For the Respondents:	Counsel for the Respondent		
--	----------------------	----------------------------	--	--

**ORDER**

Ld. Counsels for both sides submit that a compromise has been effected between the parties. A Joint application shall be filed for the petition to be disposed off in terms thereof.

To come up on 31<sup>st</sup> January, 2018.

Sd-

**(Deepa Krishan)**  
**Member (T)**

-S-d-1-

**(Ina Malhotra)**  
**Member (J)**